

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 615  
IB-1564/PB/2018  
IA/5929/2023

**IN THE MATTER OF:**  
**Ms. Rachna Singh and Anr.**

...PETITIONER

**Vs**

**M/s. Umang Realtech Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 16.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Financial Creditor :**  
**For the Respondent/Corporate Debtor :**  
**ORDER**

Re-notified to **06.05.2024**.

**Sd/-**  
**(Court Officer)**